

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-348/ND/17

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2019**

**NAME OF THE COMPANY: M/s. Rachna Sarees V/s. Charming Apparels Pvt.
Ltd.**


SECTION OF THE COMPANIES ACT: 9 of IBC 2016

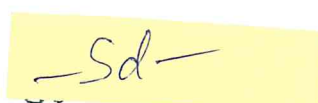
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Debashree Saha, Advocate for HDFC

ORDER

Further details have been provided on behalf of the RP. To come up for consideration on 15th January, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)